NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 298/16	TP 219/17	For filing ROC report	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	Roc	PM
	9945428411		,

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and Rd is present. She requested time for filing report of ROC and RD

Time granted till 20.10.2017.

MEMBER (J)

MEMBER (T)